

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **19.06.2026** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

Defective Cases

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|------------------------|-------------------------|
| 1. | Comp App (AT) (CH) (Ins) No. 297/2026 For Stay IA No. 845/2026 (With Defects) | The Assistant Commissioner of Central Tax and Central Excise Vs CA Jasin Jose & Anr. | Mr. PG Jayashankar | |
| 2. | Comp App (AT) (CH) (Ins) No. 298/2026 For Stay IA No. 846/2026 (With Defects) | Devendiran Kuppan Suspended Director of Nico Allen Infrastructure Pvt Ltd Vs Sany Heavy Industries Pvt Ltd | Mr. O Padmaprakash | |
| 3. | Comp App (AT) (CH) (Ins) No. 299/2026 For Direction IA No. 849/2026 For Stay IA No. 850/2026 (With Defects) | Challakonda Shobha Raghuram, Director (Suspended Powers) of Visakha Prime Properties Constructions Ltd Vs ASREC (India) Ltd, Rep by Chief Manager & 2 Ors. | Mr. Bendi Raviteja | |
| 4. | Comp App (AT) (CH) (Ins) No. 300/2026 For Stay IA No. 851/2026 For Urgent Hearing IA No. 852/2026 To dispense with IA No. 853/2026 (With Defects) | GRK Reddy Vs Pegasus Assets Reconstruction Company Pvt Ltd & Anr | Ms. M Savitha Devi | |
| 5. | Comp App (AT) (CH) No. 62/2026 For Condone Delay IA No. 847/2026 (With Defects) | Guruchandrika Builders & Property (P) Ltd., Rep by its Managing Director Rajeev Vidyadharan alias Rajeev Anchal Vs PJ Mathews & 12 Ors. | Mr. NP Vijaykumar | |

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| 6. | Comp App (AT) (CH) No. 63/2026 For Condone Delay IA No. 848/2026 (With Defects) | Guruchandrika Builders & Property (P) Ltd., Rep by its Managing Director Rajeev Vidyadharan alias Rajeev Anchal Vs Jatayupara Tourism Pvt Ltd & 11 Ors. | Mr. NP Vijaykumar | |
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For Orders

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|---------------------------|---|
| 7. | IA No. 613/2026 (For Condone Delay) in Comp App (AT) (CH) No. 45/2026 For Additional Docs IA No. 611/2026 For Exemption IA No. 612/2026 | Chegondi Venkata Tulasi Vs BS Envi-Tech Pvt Ltd & 2 Ors | Mr. S Rajagopalan | Mr. B Raveendra Babu R1-R3 |
| 8. | IA No. 669/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 155/2026 | The Assistant Commissioner of Customs Vs Rajendra Prasad Tak Liquidator for KVK Nilachal Power Pvt Ltd & 4 Ors WITH | Ms. Bokaro Sapna Reddy | Mr. Surya Teja SS Nalla R2 |
| 9. | IA No. 671/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 156/2026 | The Assistant Commissioner of Customs Vs UCO Bank & 4 Ors | Ms. Bokaro Sapna Reddy | Mr. Surya Teja SS Nalla R1 |
| 10. | IA No. 318/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 105/2026 | Additional Commissioner of Central Taxes Vs Uniply Decor Ltd & Anr | Ms. Revathi Manivannan | Mr. Raj Jhabakh |
| 11. | Comp App (AT) (CH) (Ins) No. 466/2023 For Exemption IA No. 1456/2023 For Stay IA No. 1458/2023 For Direction IA No. 860/2024 | IDEB Grand Reality Pvt Ltd Vs Velayudham Jayavel & 2 Ors. | Ms. Akshayaa Benjamin | Ms. Poornima Hatti R1 Mr. Srihari - R2 R3 |

For Direction

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|--------------------------------------|-------------------------|
| 12. | Contempt Case (AT) (CH) No. 02/2026 in Comp App (AT) (CH) (Ins) No. 230/2026 For Exemption IA No. 638/2026 For Direction IA No. 639/2026 | SUR-VIR Finance Ltd. Vs Yogesh Gupta, RP of Arisu Retail Pvt Ltd | Mr. Bharadwajarama- Subramaniam R | |

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| 13. | Comp App (AT) (CH) (Ins) No. 418/2023 For Stay IA No. 1272/2023 | Prudent ARC Ltd. Vs Regen Powertech Pvt Ltd & 4 Ors. WITH | Mr. VV Sivakumar | Mr. TK Bhaskar-R1, R2 Mr. Pranava Charan R3 Mr. ML Ganesh-R4 |
| 14. | Comp App (AT) (CH) (Ins) No. 442/2023 For Stay IA No. 1365/2023 | Prudent ARC Ltd. Vs Regen Powertech Pvt Ltd & 3 Ors. WITH | Mr. VV Sivakumar | Mr. TK Bhaskar-R1, R2 Mr. ML Ganesh- R4 |
| 15. | IA No. 190 & 191/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 448/2024 For Stay IA No.1228/2024 To implead IA No. 130, 131 & 132/2025 | Prudent ARC Ltd. Vs State Bank of India, SAMB & 2 Ors. | Mr. VV Sivakumar | Mr. ML Ganesh- R1 Mr. TK Bhaskar- R2 Mr. Mayank Mishra R3 |

For Admission (After Notice)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|------------------------|---|
| 16. | TA (AT) No. 130/2021 (Comp App (AT) No. 100/2019) | Mangala Investments Limited & 4 Ors Vs Canara Land Investments Ltd & 4 Ors | Ms. Simran R Gurnani | Mr. Prithvi Raj JS |
| 17. | TA (AT) No. 47/2022 (Comp App (AT) No. 286/2019) | Propcare Developers Pvt Ltd Vs Lanco Hills Technology Park Pvt Ltd & 9 Ors | Mr. Y Suryanarayana | Mr. K Ravindranath R1 R7 |
| 18. | TA (AT) No. 182/2021 (Comp App (AT) No. 211/2020 For Exemption IA No. 2672/2020 For Stay IA No. 2673/2020) For Direction IA No. 209, 210, 211 & 212/2023 | N. Gunasekar Vs Global Finsol Pvt. Ltd & 14 Ors. | Mr. SS Rajesh | Ms. Pearl Majithia R1- R4, R10 R12 |
| 19. | Comp. App (AT) (CH) (Ins) No. 40/2021 For Stay IA No. 92/2021 | Mathew CK & 27 Ors Vs Shri Kumar Rajan, RP Hindustan Newsprint Ltd. & 3 Ors | Mr. Pranav Charan | Mr. PV Vinod- R1 & R2 Mr. Shivshankar R Panicker- R3 R4 |
| 20. | Comp App (AT) (CH) (Ins) No. 156/2021 For Urgent Hearing IA No. 316/2021 | Amit Chandrakant Vaishnav – Shareholder of Mega Food Products Madras Pvt Ltd Vs MD Overseas Ltd & Anr WITH | Mr. K Gaurav Kumar | Mr. Ramasubramaniam Raja- R1 Mr. J Manivannan R2 |

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| 21. | Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022 | S Vasudevan, RP of Mega Food Products Madras Pvt Ltd Vs Amit Chandrakant Vaishnav, Shareholder and Suspended Director of Mega Food Products Madras Pvt Ltd & Anr. WITH | Mr. AS Arvind | Mr. K Gaurav Kumar R1 Mr. Ramasubramaniam Raja- R2 |
| 22. | Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022 | MD Overseas Ltd. Vs Amit Chandrakant Vaishnav, Shareholder and Suspended Director of Mega Food Products Madras Pvt Ltd & Anr | Mr. Ramasubramaniam Raja | Mr. K Gaurav Kumar R1 Mr. AS Arvind R2 |
| 23. | Comp App (AT) (CH) (Ins) No. 238/2024 For Stay IA No. 629/2024 | Ravi Srinivas S Erstwhile Managing Director, Super Agri Seeds Pvt Ltd Vs Kiran Gubba, Director, Gubba Cold Storage Pvt Ltd & Anr | Mr. TK Bhaskar | Mr. Anuj Raj- R1 Mr. Pranava Charan R2 |
| 24. | Comp App (AT) (CH) (Ins) No. 339/2024 | Vemuri Ravi Kumar Vs Bhriugu Infra Pvt Ltd & 8 Ors | Dr. Uma Shanker Gollapudi | Mr. Abhishek Jenasenan- R2-R5 |
| 25. | Comp App (AT) (CH) (Ins) No. 366/2024 | Zyna Medtech Pvt Ltd Vs Andhra Pradesh Medtech Zone Ltd | Mr. Pawan Jhabakh | Mr. Syed Afridi |
| 26. | Comp App (AT) (CH) (Ins) No. 97/2025 To dispense with IA No. 271/2025 | Government of Tamil Nadu, Commercial Taxes & Registration Department, Rep by Deputy Commissioner (ST) (IV) Vs S. Rajendran, RP of Empee Distilleries Ltd & Anr | Mr. P Sathish | |
| 27. | Comp App (AT) (CH) (Ins) No. 128/2025 For Stay IA No. 345/2025 To dispense with IA No. 348/2025 | Regional Provident Fund Commissioner, EPFO Vs Suhasini Ashok B, RP & 3 Ors | Mr. R Vishnu | Mr. Kamma Narayana R1 Ms. Deepika Murali R2 R3 |
| 28. | Comp App (AT) (CH) (Ins) No. 205/2025 For Stay IA No. 581/2025 | Anil Kumar Ojha Promoter and Managing Director (Suspended) & 2 Ors Vs Revathi S Raghunathan WITH | Mr. Anil Kumar Ojha Party-in-person | Mr. K Pawan Jhabakh |

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| 29. | Comp App (AT) (CH) (Ins) No. 208/2025 | Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors. WITH | Mr. Anil Kumar Ojha Party-in-person | Mr. Varun Srinivasan R1 Mr.S Sathiyarayanan R2 Mr. K Pawan Jhabakh R3 |
| 30. | Comp App (AT) (CH) (Ins) No. 209/2025 | Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs Revathi S Raghunathan & Anr. WITH | Mr. Anil Kumar Ojha Party-in-person | Mr. K Pawan Jhabakh R1 |
| 31. | Comp App (AT) (CH) (Ins) No. 211/2025 For Stay IA No. 588/2025 | Anil Kumar Ojha Promoter and Managing Director (Suspended) & 3 Ors. Vs Revathi S Raghunathan WITH | Mr. Anil Kumar Ojha Party-in-person | Mr. K Pawan Jhabakh |
| 32. | Comp App (AT) (CH) (Ins) No. 212/2025 | Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs CA S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors | Mr. Anil Kumar Ojha Party-in-person | Mr. Varun Srinivasan R1 Mr. K Pawan Jhabakh R3 |
| 33. | Comp App (AT) (CH) (Ins) No. 243/2025 For Exemption IA No. 682/2025 | Revathi S Raghunathan Liquidator of SLO Industries Ltd Vs Anil Kumar Ojha Promoter and Managing Director (Suspended), SLO Industries Ltd & 2 Ors | Mr. K Pawan Jhabakh | |
| 34. | Comp App (AT) (CH) (Ins) No. 288/2025 For Stay IA No. 1064/2025 For Urgent listing IA No. 1065/2025 | The Deputy Commissioner of CGST & Central Excise Vs Revathi S Raghunathan Liquidator of SLO Industries Ltd | Ms. Revathi Manivannan | Mr. K Pawan Jhabakh |
| 35. | Comp App (AT) (CH) (Ins) No. 93/2026 | Anil Kumar Ojha Promoter and Managing Director (Suspended), SLO Industries Ltd Vs Revathi S Raghunathan Liquidator of SLO Industries Ltd | Mr. Anil Kumar Ojha Party-in-person | |

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| 36. | Comp App (AT) (CH) (Ins) No. 411/2025 For Stay IA No. 1170/2025 & 384/2026 For Direction IA No. 244/2026 | Jasbir Kaur Vs Chandrasekhar Sagutoor, RP of Vimala Joseph Raj & Anr. | Mr. S Gokul | Mr.S Sathiyarayanan |
| 37. | Comp App (AT) (CH) (Ins) No. 439/2025 | Regional Provident Fund Commissioner - II Vs Lokaa Developers Pvt Ltd. Rep by its RP Ramakrishnan Sadasivan & Anr. | Mr. MS Viswanathan | Mr. Ravi Rajagopalan R1 |
| 38. | Comp App (AT) (CH) (Ins) No. 464/2025 For Additional Docs IA No. 1322/2025 | Mukund Ghanshyamdasji Maheswari (DAGA) & Anr Vs Tablespace Technologies Pvt Ltd | Mr. MV Swaroop | |
| 39. | Comp App (AT) (CH) (Ins) No. 03/2026 To dispense with IA No. 06/2026 | RCC E-Construct P Ltd Vs DMI Finance P Ltd & Anr. | Mr. Praveen Ravichandran | Mr. Ravi Rajagopalan R2 |
| 40. | Comp App (AT) (CH) (Ins) No. 26/2026 For Stay IA No. 60/2026 For Exemption IA No. 61/2026 | M Shanmugam Vs Tamilnad Mercantile Bank Limited & Anr. WITH | Ms. Raveena Paniker | Mr.AG Sathyanarayana For Caveator |
| 41. | Comp App (AT) (CH) (Ins) No. 27/2026 For Exemption IA No 62/2026 For Stay IA No. 63/2026 | S Chandra Vs Tamilnad Mercantile Bank Limited & Anr | Ms. Raveena Paniker | Mr.AG Sathyanarayana For Caveator |
| 42. | Comp App (AT) (CH) (Ins) No. 55/2026 For Stay IA No. 138/2026 For Exemption IA No. 139 & 140/2026 | KG Ajayachandran Nair Suspended Director of Alka Ventures Pvt Ltd Vs Jacob PP & 30 Ors | Ms. Ramya Subramaniam | Mr. A Kevin Thomas R31 |
| 43. | Comp App (AT) (CH) (Ins) No. 64/2026 | Pankaj Srivastava Liquidator, Samruddhi Realty Limited Vs Sankeshwara Estates & Anr WITH | Mr. Milind Dange | Mr. Chandramouli Prabhakar R1 |
| 44. | Comp App (AT) (CH) (Ins) No. 65/2026 | Pankaj Srivastava Liquidator, Samruddhi Realty Limited Vs Pirgal Investment & Anr | Mr. Milind Dange | Mr. Chandramouli Prabhakar R1 |

For Hearing

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|------------------------------|---|
| 45. | Comp App (AT) (CH) No. 100/2022 | CJ Mathew Vs August Builders and Contracts Pvt Ltd & 3 Ors. | Mr. Sriram Venkatavaradan | Dr. KS Ravichandran, PCS R1- R4 |
| 46. | Comp App (AT) (CH) (Ins) No. 422/2022 For Stay IA No. 1043/2022 For Exemption IA No. 1044/2022 | DP Sadhu Suspended Director of Devas Engineering Systems Pvt Ltd Vs Union Bank of India Ltd & Anr | Ms. S Shanmitha | Mr. Adhivarahan R1 |
| 47. | Comp App (AT) (CH) No. 49/2023 | V. Ramachandran Vs The Registrar of Companies, Coimbatore & Anr | Mr. R Vidhyashankar | Mr. Avinash Krishnan Ravi- R1 |
| 48. | Comp App (AT) (CH) No. 52/2023 | Quadrangle Trading Services Pvt Ltd Vs The Registrar of Companies, Tamilnadu A&N Islands, Chennai & Anr | Mr. R Subramanian | Mr. Avinash Krishnan Ravi |
| 49. | Comp App (AT) (CH) No. 68/2023 For Stay IA No. 863/2023 For Exemption IA No. 862 & 864/2023 | Navayuga Engineering Company Ltd. Vs Cobalt Power Pvt Ltd & 8 Ors. | Mr. Vaijayant Paliwal | Mr. Avinash Krishnan Ravi & Mr. Jerin Asher Sojan R2-R5, R7 R8 |
| 50. | Comp App (AT) (CH) (Ins) No. 145/2023 For Direction IA No. 521/2025 | SREI Equipment Finance Ltd Vs Raasi Refractories Ltd | Mr. Anant Merathia | Mr. Y Suryanarayana |
| 51. | Comp App (AT) (CH) No. 01/2024 | Emgee Infrastructure Holdings (India) Pvt Ltd Vs Vyjayanthi Televentures Pvt Ltd & 6 Ors | Mr. TK Bhaskar | |

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in